

IN THE HIGH COURT OF JHARKHAND AT RANCHI
(Criminal Appellate Jurisdiction)

Cr. Appeal (SJ) No. 34 of 2010

Sonalal Mandal and others	Appellants
	Versus		
The State of Jharkhand	Respondent

(Through V.C.)

CORAM : HON'BLE MR. JUSTICE RATNAKER BHENGRA

For the Appellant(s)	: None
For the State	: None

Order No. /Dated: 23rd April, 2021

Today no one appears on behalf of either side.

It appears that in view of order dated 5.3.2021 affidavit has not been filed regarding status as well as custody of the appellants.

Further time is being allowed to file the same.

A copy of this order be given to the learned counsel for the State.

Put up after three weeks.